



#26 & 27

~~25.09.2009~~

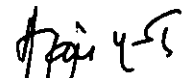
Present: Mr. S.Ganesh, Sr. Advocate with Ms. Anuradha Dutt, Mr. Pawan Sharma, Mr. Anish Kapur and Mr. Kuber Dewan, Advocates for the petitioners.  
Mr. Sanjeev Sabharwal, Advocate for the respondent.  
Mr. Shardhananda Mohapatra for Mr. Mukul Talwar for UOI/respondent No.2.

+W.P.(C) No. 12001/2009 & W.P.(C) No. 12002/2009

\*

After some arguments, learned counsel for the petitioner seeks permission to withdraw these petitions without prejudice to his rights and contentions.

Dismissed as withdrawn.

  
A.K.SIKRI, J

  
VALMIKI J.MEHTA, J

September 25, 2009

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